

Uttrakhand.

- (2) Heritage Bye-laws for Bhubaneswari Temple, Rajnagar, Gomati, Tripura.
- (3) Heritage Bye-Laws for Gunavati Group of Temples, Radhakrishorepur, Gomati, Tripura.
- (4) Heritage Bye-Laws for The Dargah Hazrat Abbas, Saadatganj, Lucknow, Uttar Pradesh.
- (5) Heritage Bye-Laws for The Kaz Main Buildings, Mansoor Nagar, Lucknow, Uttar Pradesh.

[Placed in Library. For (1) to (5) See No. L. T. 10809/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of Ramakrishna Mission Institute of Culture, Kolkata, West Bengal, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Mission.

[Placed in Library. See No. L. T. 10811/17/23]

- (ii) (a) Annual Report and Accounts of the North Central Zone Cultural Centre (NCZCC), Prayagraj, Uttar Pradesh for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 10810/17/23]

**I. Notification of the Ministry of Petroleum and Natural Gas**

**II. Report and Accounts (2022-23) of BCPL, Guwahati; and RGIPT, Amethi and related papers**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. PNGRB/Tech/5-RO/(1)/2022 (P-3803)., dated the 2<sup>nd</sup> November, 2023, publishing the Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for dispensing of

Automotive Fuels) Amendment Regulations, 2023, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

[Placed in Library. See No. L. T. 10819/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10816/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:—

- (a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology (RGIPT), Amethi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 10813/17/23]

**I. Notification of the Ministry of Housing and Urban Affairs**

**II. Reports and Accounts (2022-23) of MMRCL, Mumbai; GMRC, Gandhinagar; and CMRL, Tamil Nadu and related papers**

**III. Reports and Accounts (2022-23) of BMTPC, New Delhi; and CGEWHO, New Delhi and related papers**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. S.O. 3845 (E)., dated the 31<sup>st</sup> August, 2023, appointing the officer, as mentioned therein, to be estate officer for the purposes of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971, issued under Section 3 of the said Act.

[Placed in Library. See No. L. T. 10825/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-